

FORM A - PUBLIC ANNOUNCEMENT

REGULATION 14 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (VOLUNTARY LIQUIDATION PROCESS) REGULATIONS, 2017

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/s. FOMI FOUNDRY& METALLURGY INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	M/s. FOMI FOUNDRY & METALLURGY INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01st MAY 2008
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC BANGALORE UNDER THE COMPANIES ACT, 1956
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U28991KN2008PTCO46270
5.	ADDRESS OF THE REGISTERED OFFICE OF THE CORPORATE PERSON	No.14, BHATHRAHALLI, OLD MADRAS ROAD, KR PURAM, BANGALORE-560049, KARNATAKA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20th FEBRUARY 2023
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: VISWANATHAN RAJAGOPALAN ADDRESS: PLOT NO.4, 1/787A, DEVANNA NAGAR, II STREET, MADIPAKKAM, CHENNAI-600091, TAMIL NADU E-MAIL: viswanathan.rip@gmail.com MOBILE: 63792 92059 REG.NO: IBB/IPA-003/ ICAI-N-00275/2020-21/13069
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22nd MARCH 2023

Notice is hereby given that the M/s. FOMI FOUNDRY& METALLURGY INDIA PRIVATE LIMITED has commenced Voluntary Liquidation on 20th February 2023.

The stakeholders of M/s. FOMI FOUNDRY& METALLURGY INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims as on the commencement of this Liquidation process in the appropriate Form as per IBC Voluntary Liquidation Regulations 2017, on or before 22nd March 2023 to the Liquidator at the address mentioned in the above Item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims, in person or by registered post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

DATE: 22nd FEBRUARY 2023

PLACE: BANGALORE

VISWANATHAN RAJAGOPALAN
LIQUIDATOR OF THE COMPANY
REG.NO: IBB/IPA-003/
ICAI-N-00275/2020-21/13069

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SMS

reachbs to 57575

or email us at

order@bsmail.in

Insight Out

APPENDIX IV-A

[See proviso to Rule 8(6)]

Sale Notice for sale of Immovable Property

E-Auction Sale Notice for sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable Property mortgaged to Indiabulls Housing Finance Ltd. [CIN: L65922DL2005PLC136029] ("Secured Creditor"), the constructive possession of which has been taken by the Authorised Officer of the Secured Creditor, will be sold on "as is where is", "as is what is" and "whatever there is" basis on 29.03.2023 from 02.00 P.M. to 04.00 P.M., for recovery of Rs. 85,74,174/- (Rupees Eighty Five Lakh Seventy Four Thousand One Hundred Seventy Four only) pending towards Loan Account No. HLABPNE00505241, by way of outstanding principal, arrears (including accrued late charges) and interest till 16.02.2023 with applicable future interest in terms of the Loan Agreement and other related loan document(s) w.e.f. 17.02.2023 along with legal expenses and other charges due to the Secured Creditor from BHASKARAN PILLAI RADHAKRISHNAN & B. RADHAKRISHNAN, HARIKRISHNAN RADHAKRISHNAN and RADHAKRISHNAN MANIKANTAN.

The Reserve Price of the Immovable Property will be Rs. 16,10,00,000/- (Rupees Sixteen Crore Ten Lakh only) and the Earnest Money Deposit ("EMD") will be Rs. 1,61,00,000/- (Rupees One Crore Sixty One Lakh only) i.e. equivalent to 10% of the Reserve Price.

DESCRIPTION OF THE IMMOVABLE PROPERTY

ALL THAT PIECE AND PARCEL OF PROPERTY BEARING SITE NO. 41, CLASSIC ORCHARDS RESIDENTIAL COLONY PHASE -01, HAVING BMDP KHATHA NO. 2339/1966/41, WITH A TOTAL AREA OF 10440 SQ. FT., OF KOTHANUR VILLAGE, UTTARAHALLI HOBLI, BENGALURU SOUTH TALUKA 560076, KARNATAKA, AND BOUNDED ON;

EAST BY: SITE NO. 40

WEST BY: ROAD

NORTH BY: SITE NO. 41/A,

SOUTH BY: SITE NO. 42

AND MEASURING;

EAST TO WEST ON NORTHERN SIDE : 131 FT.

EAST TO WEST SOUTHERN SIDE : 130 FT.

NORTH TO SOUTH ON EASTERN SIDE : 080 FT.

NORTH TO SOUTH ON WESTERN SIDE : 080 FT.

For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. www.indiabullshomeloans.com. For bidding, log on to www.auctionfocus.in

Date: 20.02.2023

Place: BENGALURU

AUTHORISED OFFICER

INDIABULLS HOUSING FINANCE LTD.

s/d

APPENDIX IV-A

[See proviso to Rule 8(6)]

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Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable Property mortgaged to Indiabulls Housing Finance Ltd. [CIN: L65922DL2005PLC136029] ("Secured Creditor"), the physical possession of which has been taken by the Authorised Officer of the Secured Creditor, will be sold on "as is where is", "as is what is" and "whatever there is" basis on 29.03.2023 from 02.00 P.M. to 04.00 P.M., for recovery of Rs. 54,19,153/- (Rupees Fifty Four Lakh Nineteen Thousand One Hundred Fifty Three only) pending towards Loan Account No. HHLDBU00185953, by way of outstanding principal, arrears (including accrued late charges) and interest till 16.02.2023 with applicable future interest in terms of the Loan Agreement and other related loan document(s) w.e.f. 17.02.2023 along with legal expenses and other charges due to the Secured Creditor from MR. SAHADEVAN SANGEETH THARAYAPURATH and MRS. ASHITHA DILEEP.

The Reserve Price of the Immovable Property will be Rs. 25,00,000/- (Rupees Twenty Five Lakh only) and the Earnest Money Deposit ("EMD") will be Rs. 2,50,000/- (Rupees Two Lakh Fifty Thousand only) i.e. equivalent to 10% of the Reserve Price.

DESCRIPTION OF THE IMMOVABLE PROPERTY

FLAT NO. 703, HAVING A SUPER BUILT-UP AREA OF 1180 SQ.FT., ON 7TH FLOOR, BLOCK/WING-E2, IN THE RESIDENTIAL APARTMENT COMPLEX KNOWN AS PROVIDENT WELWORTH CITY, ALONG WITH AN UNDIVIDED 0.2623% SHARE (EQUIVALENT TO 342.99 Sq. Ft.) IN THE LAND MEASURING 1006611.05 SQ. FT. BEARING SY NO. 30.31, 32, 33, 34 AND 161, SITUATED IN VILLAGE KADATANAMALE, HESARAGATTA HOBLI, BANGALORE NORTH TALUK, BANGALORE- 560028, KARNATAKA ALONG WITH ONE STILT RESERVED CAR PARKING SPACE AND THE ENTIRE PROPERTY IS BOUNDED AS FOLLOWS:

EAST : LAND SURVEY NO. 160, DODDABALLAPUR ROAD,

LAND IN SURVEY NOS. 162, 163, 164, 40 AND 41

WEST : LAND IN SURVEY NOS. 41, 29, 30/7 (P), 31/4 (P), 31/3 (P), 31/2 (P), 31/1 (P), 34/2 (P), 34/1 (P)

NORTH : LAND IN SURVEY NOS 37, 38 AND 160

SOUTH : LAND IN SURVEY NO. 41 AND 29

For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. www.indiabullshomeloans.com. For bidding, log on to www.auctionfocus.in

Date: 20.02.2023

Place: BENGALURU

AUTHORISED OFFICER

INDIABULLS HOUSING FINANCE LTD.

s/d

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[See proviso to Rule 8(6)]

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E-Auction Sale Notice for sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described Immovable Property mortgaged to Indiabulls Commercial Credit Ltd. [CIN: U65923DL2006PLC150632] ("Secured Creditor"), the physical possession of which has been taken by the Authorised Officer of the Secured Creditor, will be sold on "as is where is", "as is what is" and "whatever there is" basis on 29.03.2023 from 02.00 P.M. to 04.00 P.M., for recovery of Rs. 8,98,72,095/- (Rupees Eight Crore Ninety Eight Lakh Seventy Two Thousand and Ninety Five only) i.e. Rs. 5,82,04,156/- (Rupees Five Crore Eighty Two Lakh Four Thousand One Hundred and Fifty Six only) pending towards Loan Account No. HLLABGM00324759, Rs. 1,87,60,525/- (Rupees One Crore Eighty Seven Lakh Sixty Thousand Five Hundred and Twenty Five only) pending towards Loan Account No. HLLABGM00329327, and Rs. 1,29,07,414/- (Rupees One Crore Twenty Nine Lakh Seven Thousand Four Hundred and Forty-one only) pending towards Loan Account No. HLLABGM00500249, by way of outstanding principal, arrears (including accrued late charges) and interest till 10.02.2023 with applicable future interest in terms of the Loan Agreement and other related loan document(s) w.e.f. 11.02.2023 along with legal expenses and other charges due to the Secured Creditor from KMP INTERNATIONAL LLP (THROUGH ITS PARTNERS), K.M. VISHWANATH, K.M. SANGEETA VISHWANATHA @ K.M. SANGEETHA VISHWANATH and K.M. PRATEEK @ KOLUR MATADA PRATEEK.

The Reserve Price of the Immovable Property will be Rs. 9,32,00,000/- (Rupees Nine Crore Thirty Two Lakh only) and the Earnest Money Deposit ("EMD") will be Rs. 93,20,000/- (Rupees Ninety Three Lakh Twenty Thousand only) i.e. equivalent to 10% of the Reserve Price.

DESCRIPTION OF THE IMMOVABLE PROPERTY

THE PREMISES BEARING UNIT NO. G-1 MEASURING SUPER BUILT UP AREA OF 5500 SQ. FT. (511.15 SQ. MTRS.) IN THE GROUND FLOOR ALONGWITH PRE-FABRICATED GROUND MEZZANINE FLOOR MEASURING AN AREA OF 3750 SQ. FT. (348.51 SQ. MTRS.) OF EMBASSY HEIGHTS ALONGWITH CAR PARKING UNITS BEARING NO.-41, 42, 43 & 44 IN LOWER BASEMENT, SLOT NO. 56, 78, 79 & 80 IN UPPER BASEMENT AND UNCOVERED PARKING SLOT NOS. 169 & 170 IN OPEN PARKING AREA BY THE SIDE OF BUILDING INCLUDING PROPORTIONATE SHARE OF COMMON AREA WITH THE FLOORS, CEILING AND WALLS BETWEEN UNITS JOINTLY BELONGING TO SUCH UNIT OWNERS EQUALLY TOGETHER WITH 5500/163450 UNDIVIDED RIGHT AND INTEREST AND SAID UNDIVIDED RIGHT AND INTEREST WORKS OUT TO 2169.58 SQ. FT. (201.63 SQ. MTRS.) IN IMMOVABLE PROPERTY BEARING NO. 13 (OLD NO. 13, 14, 15 & 16) SITUATED AT MAGRATH ROAD, CORPORATION DIVISION NO.-61, BANGALORE-560025, KARNATAKA.

BOUNDARIES:

EAST BY: PRIVATE PROPERTY,

WEST BY: MAGRATH ROAD,

NORTH BY: MAGRATH ROAD CROSS/PRIMROSE ROAD CROSS AND,

SOUTH BY: ORTHOPEDIC NURSING HOME

For detailed terms and conditions of the sale, please refer to the link provided on the website of the Secured Creditor i.e. www.indiabullsccommercialcredit.com. For bidding, log on to www.auctionfocus.in

Date: 20.02.2023

Place: BENGALURU

AUTHORISED OFFICER

INDIABULLS COMMERCIAL CREDIT LTD.

s/d

HEADQUARTERS

Employees' State Insurance Corporation

(Ministry of Labour & Employment, Govt. of India)

PANCHDEEP BHAWAN, C.I.G. MARG, NEW DELHI-110 002

Website: www.esic.gov.in, Email: jd-f2@esic.nic.in

NOTICE INVITING REQUEST FOR PROPOSAL (RFP) FOR

APPOINTMENT OF CUSTODIAN OF SECURITIES FOR THE ESIC FUND.

Proposals are invited through e-Tendering from Firms/Companies for appointment as Custodian of Securities for ESIC Fund. Applicant must be registered with SEBI as Custodian of Securities, having at least five (5) years of experience in providing satisfactory custodial services in Indian Markets and should have Rs. 50,000 crore & above of total Asset Under Custody and Rs. 15,000 crore & above Debt Asset Under Custody as on 31.03.2022.

The Request for Proposal (RFP) documents can be downloaded from the CPP Portal (<https://eprocure.gov.in/eprocure/app>) or ESIC website (www.esic.gov.in>Tenders).

Last date for submission of e-Tender is 14/03/2023 (10:30 am).

Sd./

Director (Finance) I/c

HEADQUARTERS

Employees' State Insurance Corporation

(Ministry of Labour & Employment, Govt. of India)

PANCHDEEP BHAWAN, C.I.G. MARG, NEW DELHI-110 002

Website: www.esic.gov.in, Email: jd-f2@esic.nic.in

NOTICE INVITING REQUEST FOR PROPOSAL (RFP) FOR

APPOINTMENT OF EXTERNAL CONCURRENT AUDITOR (ECA) FOR

THE AUDIT OF ESIC INVESTMENTS.

Proposals are invited through e-Tendering from Partnership Firms of Chartered Accountants with minimum five (5) full time partners for appointment as External Concurrent Auditor for the audit of ESIC investments. Applicant must be registered with the ICAI for at least ten (10) years and experience in concurrent audit of at least one account of Portfolio Manager.

The Request for Proposal (RFP) documents can be downloaded from the CPP Portal (<https://eprocure.gov.in/eprocure/app>) or ESIC website (www.esic.gov.in>Tenders).

Last date for submission of e-Tender is 14/03/2023 (02:00 pm).

-Sd/

Director (Finance) I/c

MANAPPURAM HOME FINANCE LTD.

Manappuram Home Finance Ltd

FORMERLY MANAPPURAM HOME FINANCE PVT LTD

CIN: U65923K12010PIC039179, Unit 301-315, 3rd Floor, A wing, Kanakia Wall Street, Andheri-Kurla Road, Andheri East, Mumbai-400093

Demand Notice

A notice is hereby given that the following borrower(s) have defaulted in the repayment of principal and interest of the loan facility obtained by them from the Company and the loans have been classified as Non-Performing Assets (NPA). The notice dated were issued to them under Section 13 (2) of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act-2002 on their last known addresses as provided to the company by them, that in addition thereto for the purposes of information of the said borrowers enumerated below, the said borrowers are being informed by way of this public notice.

Sr. No.	Name of the Borrower/ Co-Borrower,AN/Branch	Description of Secured Asset in respect of which Interest has been created	NPA Date	Date of Notice sent & Outstanding Amount
1	YALLAPPA RANGAPPA KILLIKETAR, LATE SHAMBUH YALLAPPA KILLIKETAR SINCE DECEASED SO ADDRESSING TO HIS LEGAL HEIRS: a) YALLAPPA RANGAPPA KILLIKETAR, b) PARAVIVA YALLAPPA KILLIKETAR, c) RENUKA SHAMBU KILLIKETAR, PARAVIVA YALLAPPA KILLIKETAR MANUJAPPA PAKKIRAPPA SHOKAPPANNAVAR/ NLAPO026003011/HUBLI	Property No:151700701300220276 G.P No:16/A At- Gotagodi Gram panchayat-Vanahalhi Taluk .Shiggaon Dist:Haveri,Near Bus Stand, Hangal, P.O HIREBENDIGERI, HAVERI, KARNATAKA, Pin:581205	07-10-2022	06-02-2023 & Rs.444739/-
2	DEVIRAMMA S SHEKHARAPPA H JAGADISH G S, SHEKHARAPPA H/M/LAPO051002800/SHIMOGA	Property no : 24, hunsaghatta village, nimbegondu gram panchayth, Shimoga, P.O SYDARAKALLAHALLI, SHIMOGA, HONNALLI TALUK , DAVANGERE DIST, KARNATAKA, Pin: 577243	06-02-2023	09-02-2023 & Rs.459208/-

The above borrower(s) are advised to make the payments of outstanding within period of 60 days from the date of issuance of notice U/s 13 (2), failing which further steps will be taken after expiry of 60 days from the date of issuance of notice U/s 13 (2) dated mentioned above as per the provisions of Securitization and Re-construction of Financial Assets and Enforcement of Security Interest Act, 2002

Place: Haveri / Davanagere, Date: 23-02-2023

Sd/- Authorised Officer, Manappuram Home Finance Ltd

PHYSICAL POSSESSION NOTICE

ICICI Home Finance

Registered office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai- 400051

Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai- 400059

Branch Office: 1st Floor, No.165 & 166, Manjunatha Chambers, Shankar Nagar, Main Road, Mahalakshimpuram, Bangalore – 560096

Whereas

The undersigned being the Authorized Officer of ICICI Home Finance Company Limited under the Securitisation, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) read with Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Home Finance Company Limited.

Sr. No.	Name of the Borrower/ Co-borrower/ Loan Account Number	Description of property/ Date of Possession	Date of Demand Notice/ Amount in Demand Notice (Rs.)	Name of Branch
1.	Sreenivas C (Borrower), Thulasi S (Co-Borrower), LHBNG00001286272.	Site No. 23, Sri Sai Spourthy Residency Layout, Bellahalli Village, Kyalanurest, Vemgal Hobli Kolha- 563128. Date of Possession- 21-Feb-23	10-11-2022 Rs. 11,35,572/-	Bangalore (Yeshwant-pur)-B

The above-mentioned borrower(s)/ guarantor(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date : February 23, 2023

Place: Kolla

Authorized Officer

ICICI Home Finance Company Limited

Muthoot Finance

GOLD AUCTION NOTICE

GSTN - 29AABCT0343B1ZU

Registered Office: 2nd Floor, Muthoot Chambers, Banerji Road, Kochi-682 018, Kerala, India. CIN:L65910K11997PLOC11300, Ph:+91 484 2396478.2394712, Fax:+91 484 2396506. mails@muthootgroup.com, www.muthootfinance.com

Notice is hereby given for the information of all concerned that Gold Ornaments pledged with under mentioned branches of the company, which were overdue for redemption and which have not been redeemed so far in spite of repeated notices, will be auctioned at the concerned branches on 06.03.2023 at 10.00 AM. In any case if the auction could not be conducted on the above said date, the Auctioneer is having the right to postpone the auction to following 2nd auction dates or on subsequent dates at given centers without any further notice. Any change in auction date will be published at the place of auction.

2nd auction date : 08.03.2023, 11:00AM , Auction Centre : Muthoot Finance Ltd 2007,1st Floor, Rukmini Complex, Behind Mabu Subhani Darga, Javali Bazar, Gadag (Gadag District)

GADAG - PB ROAD(3863)- MSL- 8634, 12028, 12069, 12262, 12309, 12316, 12594, 12605, 12608, 12620, 12662, 12663, 12681, 12705, 12736, 12742, 12759, 12760, 12795, 12818, 12820, 12831, 12832, 12850, 12853, 12857, 12863, 12865, 12883, 12884, 12900, 12910, 12914, 12917, 12940, 12941, 12942, 12943, 12947, 12949, 12977, 12978, 13003, 13009, 13012, 13022, 13039, 13053, 13054, 13055, 13059, 13098, 13163, 13173, 13186, 13189, 13211, 13221, 13251, 13266, 13269, 13277, 13283, TON- 1, GADAG(1126)- MSL- 13143, 16157, 16355, 16818, 16819, 17443, 17507, 19417, 19418, 19778, 19787, 19914, 19916, 2013, 20137, 20153, 20163, 20192, 20206, 20208, 20227, 20228, 20249, 20258, 20266, 20268, 20270, 20371, 20391, 20392, 20418, 20425, 20462, 20476, 20480, 20483, 20495, 20508, 20512, 20514, 20515, 20539, 20545, 20566, 20595, 20603, 20615, 20616, 20643, 20647, 20650, 20663, 20675, 20682, 20685, 20688, GAJENDRAGAD - (KA)(3464)- MAL- 4514, MSL- 5402, 6712, 6947, 6975, 6981, 7026, 7029, 7044, 7045, 7077, 7078, 7085, 7087, 7144, 7151, 7152, 7169, 7181, 7182, LAXMESHWAR - (KA)(4818)- MSL- 714, 758, 789, 790, 813, 817, 853, MUNDARGI - (KA)(4856)- MAL- 570, MSL- 1444, 1493, 1527, 1563, 1565, 1566, 1592, 1600, 1602, 1609, 1625, 1631, 1651, 1653, 1700, NARAGUND - (KA)(4844)- MSL- 1043, 1336, 1386, 1702, 1721, 1739, 1793, 1798, 1828, 1848, 1854, 1869, 1912, 1915, 1963,

Spurious / Low Quality Accounts Details:- GADAG - PB ROAD(3863)- MSL- 11912, NCA- 54, MUNDARGI - (KA)(4856)- MAL- 956, 1451, MSL- 2222, 2229, 2232, 2249, 2266, 2481, 2700, 2737, 2824, NARAGUND - (KA)(4844)- MSL- 2779,

2nd auction date : 09.03.2023, 04:00PM , Auction Centre : Muthoot Finance Ltd,1st Floor Tp No-46/2 Near Railway Stationbagalkot-58710, Bijapur, Karnataka-587101 (Bagalkot District)

MUDHOL - (KA)(4881)- MSL- 1071, 1081, 1113, 1132, 1133, 1143, 1149, 1160, 1161, 1168, 1217,

Spurious / Low Quality Accounts Details:- JAMAKHANDI - (KA)(3702)- MSL- 8053,

2nd auction date : 09.03.2023, 10:00AM, Auction Centre : Muthoot Finance Ltd,1st Floor, Sanjana Complex, Plot No. 8 & 9 Cts No : 1073 Azamnagar Main Road, Belgaum - Azam Nagar, Belgaum, Karnataka-591010 (Belgaum District)

ATHANI - (KA)(5006)- MSL- 264, 371, 384, 385, 391, 401, BAILHONGAL(1515)- MAL- 2519, 3148, 6703, MSL- 12122, 12281, 12686, 12873, 12874, 12890, 13007, 13136, 13335, 13426, 13537, 13593, 13619, 13646, 13651, 13672, 13711, 13741, 13767, 13921, 13951, 14032, 14170, 14538, 15176, 15807, 16496, 17943, 19108, 20287, 20332, 20361, 20362, 20370, 20391, 20420, 20587, 20588, 20633, 20635, 20636, 20638, 20639, 20641, 20661, 20675, 20685, 20708, 20722, 20734, 20775, 20894, 20960, 20966, 20967, 20976, 20991, 20992, 21006, 21052, 21062, 21099, 21115, 21121, 21123, 21159, 21174, 21216, 21236, 21258, 21292, 21299, 21324, 21338, 21360, 21381, 21387, 21390, 21395, 21416, 21418, 21423, 21424, 21432, 21547, 21548, 21559, 21562, 21565, 21592, 21596, 21616, 21628, 21637, 21642, 21647, 21649, 21650, 21651, 21661, 21667, 21668, BELGAUM - AZAM NAGAR(4081)- MAL- 1468, MSL- 6105, 9325, 9541, 9595, 9625, 9639, 9653, 9670, 9714, 9752, 9753, 9754, 9755, 9756, 9757, 9758, 9779, 9792, 9797, 9830, 9854, 9889, 9909, 9974, 11202, BELGAUM-KHANAPUR ROAD(1559)- MSL- 1599, MSL- 6683, 8068, 8420, 8454, 8463, BELGAUM(0475)- MSL- 28364, 28815, 28916, 29190, 29208, 29219, 29220, 29421, 29423, 29582, 29590, 29649, 29670, 29682, 29835, 29836, 29837, 29838, 29839, 29869, 29870, 29911, 29912, 29913, 29934, 29935, 29985, BELGUM-KHADE-BAZAR(1396)- MAL- 978, 1118, 1786, 1815, MSL- 9934, 10572, 10829, 10837, 10907, 10959, 11000, 11001, 11059, 11099, 11280, 11422, 11477, 11492, 11514, 11548, 11551, 11613, 11795, 11828, 11928, 12248, 12482, 12784, 12785, 13116, 13163, 13567, 13649, 15043, 15052, 15504, 15638, 15689, 15692, 15699, 15740, 15744, 15801, 15830, 15818, 15819, 15834, 15855, 15877, 15878, 15907, CHIKKODI - (KA)(4807)- MAL- 476, MSL- 813, 924, 925, 971, 972, 995, 1028, 1031, 1033, GHATAPRABHA - (KA)(4936)- MSL- 715, 803, 832, 829, 834, 884, 889, GOKAK(1481)- MAL- 2151, 4167, 4170, MSL- 6881, 7212, 7318, 8351, 8445, 8449, 8450, 8451, 8452, 8456, 8459, 8462, 8470, 8480, 8635, 8640, 8692, 8693, 8695, 8698, 8718, 8734, 8737, 8738, 8747, 8748, 8749, 8750, 8755, 8774, 8782, 8785, 8792, 8795, 8802, 8827, 8855, 8871, NIPPANI - (KA)(4460)- MSL- 1471, 1621, 1783, 3389, 3410, 3460, 3544, 3621, 3631, 3700, 3701, 3705, 3725, 3791, 3803, 3804, 3843, 3850, 4464, RAIBAG - (KA)(5009)- MSL- 54, 70, RAMADURU, (KA)(4559)- MAL- 719, MSL- 4005, 4097, 4117, 4372, 4374, 4445, 4468, 4470, 4484, 4622, 4739, 4745, 4756, 4765, 4778, 4779, 4793, 4794, 4795, 4799, 4804, 4808, 4813, 4823, 4838, 4865, 4870, 4902, 4921, 4924, 4925, 4926, 4927, 4932, 4954, 4960, 4961, 4962, SANKESHWAR - (KA)(4403)- MSL- 2415, 2838, 4326, 4994, 5023, 5089, 5092, 5094, 5111, 5151, 5183, 5217, 5218, 5259, 5275, SAUNDATTA - (KA)(4009)- MAL- 6241, MSL- 6325, 7707, 7885, 8400, 9730, 9849, 9850, 10126, 10202, 10226, 10242, 10416, 10436, 10446, 10477, 10497, 10498, 10538, 10549, 10578, 10581, 10586, 10591, 10592, 10626, 10617, 10706, 10709, 10714, 10723, 10730, 10758, 10767, 10773, VADAGAON-BELGAUM(0807)- MSL- 9766, 16040, 16280, 16353, 16456, 16531, 16569, 16744, 16749, 16958, 16959, 16960, 16980, 17037, 17042, 17048, 17049, 17051, 17052, 17090, 17091, 17097, 17099, 17128, 17129, 17130, 17154, 17159, 17201, 17227, 17228, 17230, 17232, 17234,

Spurious / Low Quality Accounts Details:- BAILHONGAL(1515)- MSL- 24892,

2nd auction date : 08.03.2023, 03:00PM, Auction Centre : Muthoot Finance Ltd,Shafi Complex Nelliikeri Near Old Busstand, Kunta - (Ka), Uttara Kannada, Karnataka-581343 (Uttara Kannada District)

ANKOLA - (KA)(4160)- MAL- 1450, MSL- 3665, 4065, 4099, 4100, 4192, 4517, 5073, 5570, 7078, 7546, 7738, 8054, 8154, 8155, 8219, 8234, 8235, 8255, 8285, 8299, 8318, BANVASI(3953)- MSL- 6414, 6415, 6416, 6417, 6430, 6432, 6433, 6434, 6435, 6437, 6438, 6440, 6485, 6486, 6490, 64

